

IN THE SUPREME COURT OF INDIA
CRIMINAL ORIGINAL JURISDICTION

TRANSFER PETITION (CRIMINAL) NO. 37 OF 2021

P. RAGHU GANESH

PETITIONER(S)

VERSUS

CENTRAL BUREAU OF INVESTIGATION & ORS.

RESPONDENT(S)

O R D E R

We have heard learned counsel for the parties.

It appears that the pending trial has progressed substantially and almost 44 witnesses have been examined.

In the facts and circumstances, it is not desirable to transfer the trial as prayed for. The transfer petition is accordingly, dismissed. Pending application(s), if any, shall stand disposed of.

It is however, made clear that the trial Court shall proceed to decide the case on its own merits and on the basis of the evidence on record without being influenced by any extraneous factor.

.....J.
(KRISHNA MURARI)

.....J.
(S. RAVINDRA BHAT)

NEW DELHI
18th OCTOBER, 2022

ITEM NO.4

COURT NO.13

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Criminal) No(s). 37/2021

P RAGHU GANESH

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION & ORS.

Respondent(s)

(IA No. 46270/2021 - EARLY HEARING APPLICATION
IA No. 46276/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES IA No. 46262/2021 - STAY APPLICATION
IA No. 10910/2021 - STAY APPLICATION)

Date : 18-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. R. Balasubramanian, Sr. Adv.
Dr. Ram Sankar, Adv.
Mr. G. Jai Singh, Adv.
Mr. L. Sivakumar, Adv.
Mr. Sharukumar, Adv.
G.S. Suvethan, Adv.
Ms. Sujatha Bagadhi, Adv.
Ms. Divya, Adv.
Mr. Amit Arora, Adv.
Mr. Yusuf, AOR

For Respondent(s) Mr. K.M.Nataraj, Ld ASG
Mr. K.V.Sreemuthin, Adv.
Ms. Aakanksha Kaul, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Adit Khorana, Adv.
Mr. Aman Sahani, Adv.
Mr. Manek Singh, Adv.
Mr. Pranav Gupta, Adv.
Mr. Nakul Chengappa KK, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. H. Chandra Sekhar, AOR
Ms. Rekha Chandrasekhar, Adv.
Mr. A. Vasantha Kumar, Adv.
Mr. Y. Lokesh, Adv.
Mr. Anand Kumar V., Adv.
Mr. Aditya Kishor Tyagi, Adv.
Mr. Leeladhar, Adv.
Mr. Raj Kumar Mahto, Adv.
Mr. Amarjeet Singh Girsra, Adv.

Ms. Ritu Solanki, Adv.

Ms. Indira Jaising, Adv.

Mr. K. Paari Vendhan, AOR

Mr. Raghunatha Sethupathy B., Adv.

Mr. Paras Nath Singh, Adv.

Ms. Priya R., Adv.

Mr. Bharathi Mohan M., Adv.

Mr. Alagu Raja Bharathi B., Adv.

Sabari Bala Pandian, Adv.

Mr. D.Kumanan, AOR

Mr. Sheikh F. Kalia, Adv.

Ms. Racheeta Chawla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The transfer petition is dismissed in terms of
the signed order. Pending application(s), if any, shall
stand disposed of.

(Geeta Ahuja)
Astt. Registrar-Cum-PS

(Beena Jolly)
Court Master

(Signed order is placed on the file)